

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	TP 81/16	Non-filing of L.R. Application	397/ 398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	CV. SATISH 98453 93750	Petitioner	b.v. <u>Justi</u>
2.	Raghuram Adambri for C.K. Nandakumar 9900039859	Respondents 3 to 6	<u>Raghuram</u>

Counsel for petitioner is present. Counsel for respondent is also present. L.R. application is filed. Registry to verify and put up.

For objections, if any, list it on 10.10.2017.


MEMBER (J)


MEMBER (T)